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Title: Need to sanction additional houses under Pradhan Mantri Awas Yojana in Odisha particularly in Balasore Parliamentary Constituency - laid.

SHRI PRATAP CHANDRA SARANGI (BALASORE): Odisha in general and Balasore in particular have been very prone to flood, cyclone and other natural calamities. During the recent cyclone 'YAAS' entire Balasore district was very badly affected. Countless houses were completely damaged and washed away by the upsurge of saline water, heavy rain fall and consequential gush of rain water flowing from the upper region. Many people could not be shifted to the temporary cyclone shelters. Many shops & market complexes have been completely washed away in the coastal area. People, therefore, have lost their livelihood. Cattle and other domestic animals suffered a lot. Many died. The agony of the people in those areas is indescribable. This happened because the embankments are not properly strengthened; water discharging system is not scientifically developed and most of the people do not have a pucca house. The only ray of hope is PMAY which is not reasonably distributed due to the reasons best known to the state Government.

While thanking the Hon'ble Prime Minister for sanctioning a good number of houses this year under PMAY to Odisha, I would like to say that it is not sufficient to cover all kutchha houses. My humble submission to the Hon'ble Minister of Rural Development and Panchayati Raj is to consider sanctioning some additional houses to Odisha in general and Balasore in particular under PMAY as a special

case, so that all the mud houses can be covered under PMAY to enable the poor people to fight against such recurrent natural calamities.